

(b) Small amounts remained unutilised.

(c) A few posts of Medical Officers in dispensaries remained vacant.

[English]

Welfare Scheme for unorganised Labour

2047. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of LABOUR be pleased to state:

(a) whether the Union Government have urged the State Governments to formulate an action plan for the welfare of the unorganised labour; and

(b) if so, the response of State Governments there on ?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY): (a) and (b). In a series of State labour Ministries Conferences held by the Union Labour minister, the States have been urged to give special attention to the problems of unorganised labour-implementation of Minimum Wages Act, Equal Remuneration Act, Inter-State Migrant Workmen Act etc. This apart, they have been called upon to implement measure for providing social security for these workers including through group insurance schemes of LIC which covers 23 occupations in the unorganised sector. The States have been further called upon to take special measures of labour protection for certain categories of workers like the beedi workers who often work on home based systems of employment. The States have also been advised to work coordinately with the Directorate General of labour Welfare in channelling resources of the Welfare funds for special assistance to beedi etc. workers for providing housing, educational, recreational etc. facilities. The response from the State Governments has been very positive.

SCICI Expansion Plan

2048: RAM KRISHNA KUSMARIA: Will the Minister of FINANCE be pleased to state :

(a) whether SCICI propose to launch a 100 million-dollar foreign currency fund incorporated abroad as a part of its strategy to launch new financial products as reported

in Hindustan Times dated November 2, 1995;

(b) if so, the details of the plan; and

(c) the present status thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) (a) to (c). SCICI has reported that in order to fund projects in the infrastructure sector, it is considering to launch for an US Dollar 100 million infrastructure fund and is working out the details with overseas investment bankers. The main terms proposed are that it would be a 10 year fund to be set up overseas and subscribed by overseas funds. The fund would be utilised to invest in equity and / or debt instruments of companies involved in infrastructure projects.

Banks Loans to Entrepreneurs in Assam

2049. SHRI PROBEN DEKA : Will the Minister of FINANCE be pleased to state :

(a) the number of entrepreneurs in Assam given bank loan during 1993-94 and 1994-95;

(b) the number of educated unemployed persons whose names were recommended by the District Industrial Centres but not given loan so far; and

(c) the time by which all the eligible persons are likely to get the loan ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): (a) to (c). presumably, the hon'ble Member is referring to loan sanctioned to the entrepreneurs under the prime Minister's Rozgar Yojana, launched on 2nd October, 1993 for providing self-employment to the educated unemployed Youth.

According to the Development commissioner (Small Scale Industries) DC (SSI) , the target prescribed, the loan applications of the educated unemployed youth recommended by the District Industries Centres (DICs) and those sanctioned by the banks in the State of Assam are indicated below :

<i>Years</i>	<i>Target</i>	<i>Number of applications Recommended by DICs</i>	<i>Sanctioned by the bank</i>
1993-94	805	1072	818
1994-95	6600	8778	6404